

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:363
ANSWERED ON:04.08.2014
ROUTE DISPERSAL GUIDELINES
Mishra Shri Bhairon Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of Route Dispersal Guidelines laid down for regulation of air transport services in the country;
- (b) whether private operators are obliged to undertake flights to remote and regional areas in accordance with Route Dispersal Guidelines;
- (c) if so, the details of non-compliance reported/monitored by the Directorate General of Civil Aviation and the action taken thereon;
- (d) the names of important pilgrim centres and places of tourists` interest at present connected by air, State/UT-wise; and
- (e) whether the Government proposes to connect more pilgrim centres and places of tourists` interest by air across the country and if so, the details thereof along with the time fixed for the purpose?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a),(b),(c),(d) & (e) OF LOK SABHA STARRED QUESTION NO. 363 FOR 4.8.2014 REGARDING ROUTE DISPERSAL GUIDELINES.

(a) & (b): Taking into account the need of air transport services of different regions of the country. Government has laid down Route Dispersal Guidelines (RDGs) which are obligatory on Scheduled Operators. Route Dispersal Guidelines are at Annex-I. In accordance with these RDGs, all Scheduled Airlines who operate on certain routes (Category-I) are required to deploy 10% of the capacity deployed on these routes, on those routes (Category - II) which connect stations in North East region, Jammu & Kashmir, Andaman & Nicobar and Lakshadweep. Further, at least 10% of the capacity required to be deployed on Category-II routes is to be deployed for connectivity exclusively within these regions (Category -II A). Operators are also required to deploy at least 50% of the capacity deployed on Category - I routes to other destinations of the Country (Category III).

(c): Examination of airline monthly traffic data reveals that schedule domestic airlines adhere to Route Dispersal Guidelines issued by the Government.

(d) & (e): All scheduled domestic airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines (RDGs). At present, scheduled domestic carriers are operating flights to/from 73 airports in India, which include tourist destination and pilgrim centres also. State/UT wise air connectivity provided by scheduled domestic carriers is given at Annexure II.